

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD** – Training Programmes – Nomination of thirty four (34) Senior Civil Judges of the States of Telangana and Andhra Pradesh to undergo XIV Specialized Course for a period of two weeks from 20.08.2016 to 03.09.2016 at Andhra Pradesh Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

**REF:** Letter ROC.No.519/2016/APJA-Sec'bad, dated 26.07.2016 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

**ORDER ROC.NO. 4985/2016-B.SPL. DATED: 11.08.2016**

**The High Court is pleased to pass the following orders:**

The following thirty four (34) Senior Civil Judges working in the States of Telangana and Andhra Pradesh, mentioned in Column No.2, are hereby nominated to undergo XIV Specialized Course for a period of two weeks from 20.08.2016 (Saturday) to 03.09.2016 (Saturday) at Andhra Pradesh Judicial Academy, Secunderabad. The nominated officers are directed to handover charge of their posts to the officers mentioned in Column No.3 and proceed to attend the said Course and to report at the Academy on 20.08.2016 (Saturday) at 8.30 a.m.

<b>SL. NO.</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE</b>
	SARVASRI:	
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
<b>1.</b>	Sri K.Jamaleswara Rao, XV Addl. Judge-cum-XIX Addl. Chief Metropolitan Magistrate, Hyderabad. (The officer is directed to handover charge of his post and also the post of XVI Addl. Judge-cum-XX Addl. Chief Metropolitan Magistrate, Hyderabad, which post he is holding in full additional charge)	XIV Addl. Judge-cum-XVIII Addl. Chief Metropolitan Magistrate, Hyderabad.
<b>2.</b>	Sri G.Satya Prabhakara Rao, Chief Metropolitan Magistrate, Vijayawada, Krishna District.	II Addl. Chief Metropolitan Magistrate (Juvenile Court), Vijayawada, Krishna District.
<b>3.</b>	Sri A.Satyanand, Prl. Senior Civil Judge, Kovvur, West Godavari District. (The officer is directed to handover charge of his post and also the post of Addl. Senior Civil Judge (Fast Track Court), Kovvur, West Godavari District, which post he is holding in full additional charge)	Senior Civil Judge, Tadepalligudem, West Godavari District.
<b>4.</b>	Sri M.Suvarna Raju, I Addl. Chief Metropolitan Magistrate, Hyderabad.	VIII Addl. Chief Metropolitan Magistrate, Hyderabad.
<b>5.</b>	Sri Y.Veeraju, Secretary, District Legal Services Authority, Hyderabad.	I Addl. Judge, City Civil Court, Hyderabad.

<b>6.</b>	Smt. M.Venkata Ramana Kumari, I Addl. Senior Civil Judge, Guntur.	II Addl. Senior Civil Judge (Fast Track Court), Guntur.
<b>7.</b>	Sri M.Srinivasa Chary, I Addl. Senior Civil Judge, Visakhapatnam. (The officer is directed to handover charge of his post and also the posts of Prl. Senior Civil Judge, Visakhapatnam and V Addl. Senior Civil Judge (Fast Track Court), Visakhapatnam, which post he is holding in full additional charge.	I Addl. Chief Metropolitan Magistrate, Visakhapatnam.
<b>8.</b>	Smt. A.Mary Grace Kumari, Secretary, District Legal Services Authority, Srikakulam. (The officer is directed to handover charge of his post and also the post of Prl. Senior Civil Judge, Srikakulam, which post she is holding in full additional charge.	Addl. Senior Civil Judge, Srikakulam.
<b>9.</b>	Sri T.Venkateswarlu, VI Addl. Senior Civil Judge, Visakhapatnam. (The officer is directed to handover charge of his post and also the post of III Addl. Senior Civil Judge (Fast Track Court), Visakhapatnam, which post he is holding in full additional charge.	II Addl. Chief Metropolitan Magistrate (Juvenile Court), Visakhapatnam.
<b>10.</b>	Smt. C.Satyaveni, Secretary, District Legal Services Authority, Nellore.	I Addl. Senior Civil Judge, Nellore.
<b>11.</b>	Sri G.Gnana Suvarna Raju, Senior Civil Judge, Tanuku, West Godavari District.	Senior Civil Judge, Bhimavaram, West Godavari District.
<b>12.</b>	Smt. N.Rajya Lakshmi, Senior Civil Judge, Bobbili, Vizianagaram District.	Senior Civil Judge, Parvathipuram, Vizianagaram District.
<b>13.</b>	Sri S.Prasad, Addl. Senior Civil Judge, Kadapa. (The officer is directed to handover charge of his post and also the post of Prl. Senior Civil Judge, Kadapa, which post he is holding in full additional charge)	Secretary, District Legal Services Authority, Kadapa.
<b>14.</b>	Sri G.Lakshmi Narasimha Reddy, Secretary, District Legal Services Authority, Guntur.	Prl. Senior Civil Judge, Guntur.
<b>15.</b>	Sri R.Venkata Naga Sundar, Secretary, District Legal Services Authority, Visakhapatnam.	II Addl. Senior Civil Judge, Visakhapatnam.

<b>16.</b>	Smt. G.Neelima, Secretary, District Legal Services Authority, Warangal.	II Addl. Senior Civil Judge, Warangal.
<b>17.</b>	Sri M.Krishna Murthy, Senior Civil Judge, Siddipet, Medak District.	Secretary, District Legal Services Authority, Sangareddy, Medak District.
<b>18.</b>	Sri P.Venkata Sadananda Murthy, Addl. Senior Civil Judge, Tirupathi, Chittoor District.	Prl. Senior Civil Judge, Tirupathi, Chittoor District.
<b>19.</b>	Sri A.Solomon, Senior Civil Judge, Sattenapalli, Guntur District.	IV Addl. Senior Civil Judge, Guntur.
<b>20.</b>	Sri M.P.Sannidhi Rao, Senior Civil Judge, Rajam, Srikakulam District.	Addl. Senior Civil Judge, Srikakulam.
<b>21.</b>	Sri Ch.V.R.R.Vara Prasad, I Addl. Senior Civil Judge, Warangal. (The officer is directed to handover charge of his post and also the post of Prl. Senior Civil Judge, Warangal, which post he is holding in full additional charge)	III Addl. Senior Civil Judge (Fast Track Court), Warangal.
<b>22.</b>	Smt. K.Sunitha, IV Addl. Senior Civil Judge (Fast Track Court), Vijayawada, Krishna District.	VI Addl. Senior Civil Judge, Vijayawada, Krishna District.
<b>23.</b>	Smt. G.Malathi, Prl. Senior Civil Judge, Ananthapuram.	Addl. Senior Civil Judge, Ananthapuram.
<b>24.</b>	Smt. K.Lalitha Kumari, Prl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	Secretary, District Legal Services Authority, Rangareddy District.
<b>25.</b>	Sri Ch.Madhava Rao, Prl. Senior Civil Judge, Narasaraopet, Guntur District.	Addl. Senior Civil Judge, Narsaraopet, Guntur District.
<b>26.</b>	Sri G.Rajagopal, II Addl. Chief Metropolitan Magistrate, Hyderabad. (The officer is directed to handover charge of his post and also the post of Chief Metropolitan Magistrate, Hyderabad, which post he is holding full additional charge)	IX Addl. Chief Metropolitan Magistrate, Hyderabad.
<b>27.</b>	Sri S.Ramesh, Prl. Senior Civil Judge, Kakinada, East Godavari District.	I Addl. Senior Civil Judge, Kakinada, East Godavari District.
<b>28.</b>	Sri Ch.Raja Gopala Rao, IV Addl. Chief Metropolitan Magistrate, Visakhapatnam.	II Addl. Chief Metropolitan Magistrate (Juvenile Court), Visakhapatnam.
<b>29.</b>	Sri P.Venkata Padma Lalitha Siva Jyothi, Senior Civil Judge, Medak.	Senior Civil Judge, Sangareddy, Medak District.

30.	Sri P.Chandra Sekhara Prasad, XVIII Addl. Judge, City Civil Court, Hyderabad.	XVII Addl. Judge, City Civil Court, Hyderabad.
31.	Sri A.Narasimha Murthy, Secretary, District Legal Services Authority, Eluru, West Godavari District.	Addl. Senior Civil Judge, Eluru, West Godavari District.
32.	Sri Mohd. Abdul Rafi, I Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.	III Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.
33.	Sri V.Bala Bhaskara Rao, II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District. (The officer is directed to handover charge of his post and also the posts of VIII Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District and IV Addl. Senior Civil Judge (Fast Track Court), Rangareddy District, which posts he is holding in full additional charge)	VII Addl. Senior Civil Judge, Rangareddy District.
34.	Sri A.Karna Kumar, Senior Civil Judge, Razole, East Godavari District.	Senior Civil Judge, Kothapeta, East Godavari District.

The Officers mentioned in Column No.3, will be in full additional charge of the post mentioned in Column No.2, of the relevant row during the period of absence of the above said officers who are nominated to participate in the above said course for two weeks from 20.08.2016 to 03.09.2016 at Andhra Pradesh Judicial Academy, Secunderabad.

On return from the above said course, the officers mentioned in Column No.2 will rejoin duty in their respective posts.

The Director, Andhra Pradesh Judicial Academy, Secunderabad is hereby informed that the names of Sri B.Gnaneswara Rao, Sri K.Seshagiri Rao, Sri P.David, Sri G.Ramagopal, Sri G.Susheel Kumar Patrudu and Smt. Y.Hemalatha, have not been nominated in the present XIV Specialized Course for two weeks i.e., from 20.08.2016 to 03.09.2016 at Andhra Pradesh Judicial Academy, Secunderabad, and to include the above said six (6) Senior Civil Judges in the next batch of the training programme.

**NOTE:** The copy of this Proceedings downloaded from the High Court's Website <http://hc.tap.nic.in> is valid for relieving and reporting to training at Andhra Pradesh Judicial Academy, Secunderabad.

  
11.8.2016  
**REGISTRAR (VIGILANCE)**

To

1. The officers.
2. The Incharge officers.
3. The Director, A.P. Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned for placing the proceedings in the High Court's website).

7. The Pay and Accounts Officer, Hyderabad.

8. **THE PRL. DISTRICT AND SESSIONS JUDGES:**

Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Krishna at Machilipatnam, Medak at Sangareddy, Nellore, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

9. **THE DISTRICT TREASURY OFFICERS:**

Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Krishna at Machilipatnam, Medak at Sangareddy, Nellore, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

10. **THE SECTION OFFICERS:** Special Officers Section, Vigilance Cell, E.Section, Work Review Cell, O.P. Cell, D.Budget, B-Section and Computer Section, High Court of Judicature at Hyderabad.

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